NATIONAL COMPANY LAW TRIBUNAL **HYDERABAD BENCH**



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY - MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 211/9/HDB/2017
NAME OF THE COMPANY	Aster Private Limited
NAME OF THE PETITIONER(S)	IAC Electricals Private Limited
NAME OF THE RESPONDENT(S)	Aster Private Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. PRATIK ZEDOY	PONOCELE	resultanted !	~ - 3
6716. UIUEK REDDY		8008072746	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish bhandary for P. VIKram	Advocate	9949901616	B

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Heard Mr.K.Pratik Reddy, learned counsel for the Petitioner and Mr.P.Vikram, learned counsel for the Respondent.

Orders reserved.

Member (Technical)

Member (Judicial)